

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 11.02.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (CH) (Ins) No. 03 of 2021	Ashish Arjunker Rathi Vs. Power Finance Corporation Ltd. & Ors.	Anisha Mahajan	
2.	Comp. App. (AT) (CH) No. 03 of 2021	V. G. Selvaraj & Ors. Vs. VGP Housing Pvt. Ltd. & Ors.	K. Vijaya Suresh	

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By the order of Hon'ble Member (J)

**-sd/-
Deputy Registrar**